

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3886
ANSWERED ON:19.12.2006
LAND PORTS AUTHORITY
Jindal Shri Naveen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the Government is contemplating to set up a Land Ports Authority to coordinate commerce related activities all along the international border ;
- (b) If so, the objectives thereof ;
- (c) The number of transit points likely to function under the Authority, State-wise ;
- (d) The facilities which will be available at these transit points ;
- (e) Whether private partnership is also likely be involved for the purpose ;
- (f) If so, the details thereof; and
- (g) The time by which this authority is likely to be set up ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.REGUPATHY)

- (a)&(b) : Government of India has approved in principle setting of Land Port Authority of India (LPAI) for overseeing the construction, management and maintenance of Integrated Check Posts (ICPs) at identified entry points on the land borders of the country.
- (c) to (d): 13 Integrated Check Posts (ICPs), are to be set up on the borders: India- Nepal-4, India-Pakistan-1, India-Bangladesh-7 and India-Myanmar-1. These check posts will have all regulatory functions of Immigration, Customs, security and support facilities like warehousing, banking, hotels, parking etc. in a single complex equipped with all modern amenities and state-of-the-Art Technology.
- (e)&(f) : The feasibility of Public Private Participation would be explored for warehousing, parking and civic amenities etc.
- (g) :The authority will be a statutory body and pending that the Empowered Steering Committee (ESC) will function as an interim arrangement